

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. ECI/PN/64/2018

Dated: 20th September, 2018

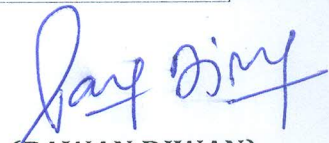
PRESS NOTE

**Subject: Three bye elections to Karnataka Legislative Council and one bye election to Maharashtra Legislative Council by the Members of respective Legislative Assembly-
Corrigendum-reg**

The Commission had announced a schedule for holding three bye elections to Karnataka Legislative Council and one bye election to Maharashtra Legislative Council by the Members of Legislative Assembly, vide its Press Note No. ECI/PN/60/2018 dated 7th September, 2018.

As the last date for making nominations, i.e. 22nd September, 2018 (Saturday) falls on 4th Saturday of the month is a 'Public Holiday' as per Section 25 of Negotiable Instruments Act, 1881, as per the Ministry of Finance, Government of India, Notification dated 20.08.2015, therefore, the Commission has suitably amended the schedule changing the last date for making nominations to the next working day i.e. 24th September, 2018 (Monday). Consequently, the date of scrutiny, the last date of withdrawal of candidatures and the date of poll have been accordingly shifted as follows:

S.No.	Subject of Programme	Dates and Days
1.	Last Date of making nominations	24 th September, 2018 (Monday)
2.	Scrutiny of nominations	25 th September, 2018 (Tuesday)
3.	Last date for withdrawal of candidatures	27 th September, 2018 (Thursday)
4.	Date of Poll	4 th October, 2018 (Thursday)
5.	Hours of Poll	9.00 A.M. to 4.00 P.M.
6.	Counting of Votes	4 th October, 2018 (Thursday) at 5.00 P.M.
7.	Date before which election shall be completed	6 th October, 2018 (Saturday)


(PAWAN DIWAN)
UNDER SECRETARY